# <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

### APPEAL NO. 251 OF 2016 AND APPEAL NO. 94 OF 2017

# Dated: 29<sup>th</sup> August, 2017

### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:-

Bhakra-Beas Management Board Vs.			Appellant(s)
Punjab State Electricity Regulatory (	Commi	ssion & Anr	Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramacha Ms. Poorva Saigal Mr. Shubham Arya	ndran
Counsel for the Respondent(s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Sakesh Kumar Mr. Maninder Singh (Rep) for R-1	
		Mr. Anand K. Gane Ms. Neha Garg for	

#### <u>ORDER</u>

We have heard learned counsel for the parties. Arguments are concluded.

Judgment is Reserved.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt